## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

## PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. C.A. No.		Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.105/ BB/2017	-	For compliance		Mack Telecom Services Pvt. Ltd. Vs Mr. Ganesh Das	

	SL.	NAME (IN CAPITAL)		SIGNATURE
	NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	$\square$
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P.		SHUNIATH .P.A	RESPON DEALT NO	:15 Roghen
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2.		DARIX SOLUT	TIONS	
	_	S.A ANSAR	RI Respondents	-NO. S. Keppie
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3.	CI	HORDIA Finles Rohit Closcha	prizes Respondit	No 4
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## <u>ORDER</u>

PCS for Petitioner Company is present. He is directed to file Affidavit along with proof of service of notice issued to the creditors in the registry. Representative of TCS Company is present. TCS Company is one of the Creditors to the Corporate Applicant; Rep. of Chordiya Enterprises is present; Rep. of Marix Solutions Company is also Creditor is present. Rep. of TCS company requested time to file objections and other representatives of other two Companies/Creditors have no objection. PCS is directed to serve copy of Petition and Annexure on the Rep. of TCS Co., he requested time to engage the Counsel. For filing vakalath and for filing objections list it on 11/01/2018.

Member (T)

Member (J)